

FORM A**PUBLIC ANNOUNCEMENT -**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF **POSITIVE POINT GRAPHIC PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	POSITIVE POINT GRAPHIC PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	28.04.1997
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. Of corporate debtor	CIN: U22219GJ1997PTC032190
5.	Address of the registered office and principal office (if any) of corporate debtor	B-01, Shashwat, Opp.Gujarat Collage, Ellisbridge, Ahmedabad GJ 380006 IN
6.	Insolvency commencement date in respect of corporate debtor	21.12.2021 <i>Order received on 30.12.2021</i>
7.	Estimated date of closure of insolvency resolution process	18.06.2022 (180 days from the date of Order)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Lalitkumar Raithatha IP Reg. No: IBBI/IPA-001/IP-P-01941/2019-20/12996
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: A/14-15, Earth Artica, Opp Hanuman Temple, Above HDFC Bank, Vasna Road, Vadodara 390 007 Email: calalit@srlico.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: A/14-15, Earth Artica, Opp Hanuman Temple, Above HDFC Bank, Vasna Road, Vadodara 390 007 Email: cirp.ppgpl@gmail.com
11.	Last date for submission of claims	13.01.2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Relevant Forms web link https://ibbi.gov.in/home/downloads b) Not applicable



For the attention of the Creditors of **Positive Point Graphic Private Limited**, Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad has ordered the commencement of a corporate insolvency resolution process of **Positive Point Graphic Private Limited** on **21.12.2021**

The creditors of **Positive Point Graphic Private Limited** are hereby called upon to submit their claims with proof on or before 13.01.2022 to the Interim Resolution Professional at the address mentioned against entry No. 10.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 31.12.2021

Place: Vadodara

Lalitkumar Raithatha
(Interim Resolution Professional)
In the matter of Positive Point Graphic Pvt. Ltd (Under CIRP)
IBBI/IPA-001/IP-P-01941/2019-20/12996



A handwritten signature in blue ink, appearing to read "Lalit", with a horizontal line underneath.